

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 12670/2018

(Arising out of impugned final judgment and order dated 18-09-2017 in TA No. 691/2017 passed by the High Court Of Gujarat At Ahmedabad)

PR. COMMISSIONER OF INCOME TAX SURAT 1 SURAT Petitioner(s)

VERSUS

TEJUA ROHITKUMAR KAPADIA Respondent(s)

(FOR ADMISSION and I.R. and IA No.60967/2018-CONDONATION OF DELAY IN FILING)

Date : 04-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Vikramjit Banerjee, ASG,
Ms. Swarupma Chaturvedi, Adv.
Mr. Rajesh K.Singh, Adv.
Mr. Anshul Gupta, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Delay condoned.

The special leave petition is dismissed.

Pending applications, if any, shall stand disposed of.

(SHASHI SAREEN)
AR CUM PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER